

SPECIAL BENCH
COURT - I

O-218

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/35(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

IN THE MATTER OF	SANJIV KUMAR VS REGISTRAR OF COMPANIES PATNA IN THE MATTER OF JAI HANUMANT RICE MILL PRIVATE LIMITED STRIKED OFF
UNDER SECTION	SEC 252 (3)

Appearances (via video conferencing/physically)

Mr. M. Tulsian, FCS : For Petitioner

ORDER

1. Ld. Authorized Representative for the petitioner present.
2. RoC report is awaited.
3. Post this matter on **29/08/2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**